

THE MINISTER OF DEFENCE
PRODUCTION IN THE MINISTRY OF
DEFENCE (SHRI K. RAGHURAMIAH):

(a) Possibilities of obtaining the most favourable terms of manufacture are being explored. An overseas training programme, without any commitment on collaboration, is being arranged through the Mazagon Dock Ltd., Bombay.

(b) Yes, Sir.

SHRI BABUBHAI M. CHINAI:
May I know, Sir, what types of warships are proposed to be built in this Mazagon Dock?

SHRI K. RAGHU RAMAIAH:
The proposal is to build frigates.

SHRI BABUBHAI M. CHINAI:
What is the total expenditure involved in it?

SHRI K. RAGHU RAMAIAH:
The question can only be settled after the collaboration is worked out.

SHRI BABUBHAI M. CHINAI:
What will be the capacity of the warships, rather how many warships are going to be built there?

SHRI K. RAGHU RAMAIAH:
I am sure the House would not like me to go into all those details.

SHRI N. SRI RAMA REDDY:
What is the collaboration that is being sought, Sir?

SHRI K. RAGHU RAMAIAH:
Two firms, one from the United Kingdom, and a consortium firm from Sweden have offered collaboration in the matter and, as I said, it is under examination.

SHRI BABUBHAI M. CHINAI:
When is this arrangement likely to be completed?

SHRI K. RAGHU RAMAIAH:
We are anxious to have it as early as possible, but certain financial implications have to be worked out.

SHRI ARJUN ARORA: May I know, Sir, if the Minister is in a position to give an assurance that the collaboration will not mean giving the foreign collaborator a share in the concern?

SHRI K. RAGHU RAMAIAH: I can give that assurance. Sir, if it means a share in the actual management of the company, certainly not.

*247 [The questioners (Shri Sundar Mani Patel and Shri Sitaram Jai-puria) were absent. For answer, vide cols. 1945-1946 infra.]

SALE OF MILITARY SUPPLIES IN MARKET BY KALINGA AIRLINES

*248. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any complaints that the Kalinga Airlines have sold supplies meant for NEFA in Calcutta bazar during the Chinese aggression;

(b) if so, the nature of the complaints; and

(c) whether Government have made any enquiry into the matter and what is the result of the enquiry?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI N. MENON):
(a) and (b) A Press report in January 1963 mentioned an allegation that Messrs Kalinga Airlines had sold supplies meant for NEFA in the Calcutta markets.

(c) An enquiry was instituted with the help of the S.P.E., but the allegations were not substantiated. Later, the Press itself issued a correction and expressed regret for publishing them.

SHRI A. M. TARIQ: May I know, Sir, if the Government has seen a brochure issued by the said Kalinga Airlines in which they have shown in a map the starting point from where they carry these articles for the Army and have also shown the positions where they drop them? While we are facing the enemy on the border, is it not against the security of this country? If it is so, may I know whether any action was taken against the said Kalinga Airlines for publishing such a map? The question was for the Ministry of Defence.

SHRIMATI LAKSHMI N. MENON: The question does not arise for the simple reason that the Kalinga Airlines do not drop food for the army. They do it only for the NEFA forces and also for the Assam Rifles.

SHRI A. M. TARIQ: My question is whether it is not against the security of the country. I had put the question addressing it to the Ministry of Defence. So, my point was whether it was not against our security measures to give the enemy the information, namely the point of starting from where we take these foodgrains or food parcels for our NEFA army or civilians, and also showing in the map where we drop them. Is it not against security measures? If it is so, what action Government has taken? Have they asked the Kalinga Airlines not to publish such maps in future?

SHRI LAL BAHADUR: I am sorry we have not seen that brochure, but if there is anything objectionable, we will certainly look into that and I have no doubt that Kalinga Airlines will accept our advice.

SHRI LOKANATH MISRA: The Minister has said that there was only an allegation in the press. Was there also an allegation in the Congress Parliamentary Party—and a serious allegation—to that effect?

MR. CHAIRMAN: The allegations have not been substantiated wherever they were made.

SHRI EBRAHIM SULAIMAN SAIT: May I know, Sir, which was the press that published this allegation against the Kalinga Airlines and later expressed regrets for the same?

SHRIMATI LAKSHMI N. MENON: That is true; not only have they published their regrets; in fact commendations have been given for the conduct of the Airlines and for the services that they have done.

*249. [The questioner (Shri Sitaraj Jaipuria) was absent. For answer, vide cols. 1946-47 infra.]

TRAINING OF MEMBERS OF ARMY RESERVISTS IN NEFA

*250. SHRI M. RUTHNASWAMY: Will the Minister of DEFENCE be pleased to state the measures that have been taken to train members of the Army Reservists in the NEFA area (i) as fighting troops and (ii) in security and intelligence work?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (i) Reservists belonging to different trades undergo annual or biennial training in their units or Regimental Centres concerned, for a period of 4 to 6 weeks at a time, in order to ensure that on being called to the colours they can perform the duties of the group and the class they held on the date of transfer to the reserve. The training also ensures that they remain physically fit and mentally alert.

(ii) The training of the reservists includes normal security training irrespective of the area or trade to which they belong.

These measures apply to reservists in NEFA as to reservists elsewhere.